

bility of making certain modifications to the present de-centralised administration of the Central Secretariat establishments from L.D. Clerk to S.O. is under examination.

ORIYA BOOKS IN CENTRAL SECRETARIAT LIBRARY

510. SHRI B. C. PATTANAYAK :
CHOUDHARY A. MOHAMMAD:

Will the Minister of EDUCATION be pleased to state:

(a) the number of Oriya books available in the Central Secretariat Library for the use of Oriya knowing employees of Government;

(b) whether it is a fact that the number of Oriya books is less in comparison to the number of books in other regional languages available in the library; and (c) if so, the reason thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, (PFOF. SHER SINGH) : (a) Six.

(b) and (c) Yes Sir. But this is inevitable as long as the demand of Oriya books is not appreciable as it is for some other languages.

MASTER PLAN FOR THE DEVELOPMENT OF PORT BLAIR

511. CHAUDHARY A. MOHAMMAD :

SHRI B. K. MAHANTI : Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that a Master Plan has been formulated for the construction of a dry dock and slipway for repairs of vessels at Port Blair ;

(b) whether adequate provisions have been made for developing the Port facilities so that commercial ships can anchor at these ports ;

(c) whether the Plan also envisages arrangements for a round the year traffic between the Indian mainland and the island ; and

(d) if so, by when the plan will be finalised and what would be the total outlay?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) A Master Plan for the de-development or repair facilities for vessels

at Port Blair such as slipways, finger jetties, dry dock, and passenger-cum-cargo shed etc., is under preparation.

(b) and (c) Yes, Sir.

(d) The Master Plan for construction of a dry dock and a slipway for repairs of vessels at Port Blair is likely to be finalised by the end of 1968 and the outlay on the facilities required immediately will also be worked out by that time.

Construction of a 600 feet commercial wharf at Port Blair estimated to cost Rs. 190 29 lakhs for berthing the vessels plying between the mainland and Port Blair has already been taken in hand.

DEATHS OF HARIJANS IN STATES

512. PROF. SHANTILAL KOTHARI: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it has come to the notice of the Central Government that a number of Harijans are put to death for one reason or the other in various parts of the country;

(b) if so, the number of Harijans who have been put to death in each state during the last one year ;

(c) what concrete measures are being adopted by the Central Government to curb such incidents; and

(d) whether the Central Government have asked for reports from the concerned State Governments about those incidents, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) Information regarding specific incidents involving deaths of Harijans has been furnished in my statements made on 6th and 13th March, 1968, statement made in reply to Short Notice Question No. 7 on 20th March, 1968 and reply given in Starred Question No. 219 on 8th May, 1968. No cases of deaths of Harijans due to physical violence have been reported from the States of Assam, Nagaland, Punjab and the Union territories of Goa, Daman and Diu, Manipur, Tripura, Andaman and Nicobar Islands and Chandigarh during the last one year. Information from the remaining States and Union Territories is being collected.

(c) A conference of Chief Ministers was held in New Delhi on 19th May, 1968 to discuss among others the con-